

1	2	3
12.	Maharashtra	13980
13.	North East	11061
14.	Orissa	30816
15.	Punjab	1245
16.	Rajasthan	20564
17.	Tamil Nadu	3158
18.	Uttar Pradesh (E)	52068
19.	Uttar Pradesh (W)	23149
20.	West Bengal	27352
21.	Calcutta Telephone	47
Total		336542

#### Expert Committee Report

6443. SHRI UTTAMSINGH PAWAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the expert committee set up by Airport Authority of India on cadre rationalisation has submitted its report; and

(b) if so, the details thereof and the time by which it is proposed to be implemented?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM) : (a) and (b) The Experts Committee under the Chairmanship of Justice J.D. Jain (Retd.) has submitted its report which broadly deals with the principles of integration of cadres, scales of pay and conditions of service of AAI employees. The report is under examination.

#### Transfer Policy

6444. SHRI SOMJIBHAI DAMOR:

SHRI BHANU PRATAP SINGH VERMA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any transfer policy regarding transfer of employees working in the Indian Railways;

(b) if so, whether the such policy is being followed by the Indian Railways;

(c) if so, the reasons for transferring the doctors frequently working under Western and North Eastern Railways;

(d) the details of the doctors working at same place for more than the prescribed limit, zone-wise;

(e) whether the Government have received some complaints about the working of doctors for a long period at one place;

(f) if so, the details thereof; and

(g) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) A statement is attached.

(c) to (g) The information is being collected and will be laid on the table of the Sabha.

#### Statement

(a) and (b) The extant transfer policy of the Indian Railways provides that the non-gazetted employees can normally be transferred within the Zonal Railway/Division/Seniority Unit in which they are borne. In case of Group 'B' gazetted officers, the transfers are permissible within the same zonal Railway. In rare and exceptional circumstances, however, the Government has the right to transfer them anywhere in India. In the case of Group 'A' officers of the Indian Railways, the transfer liability is on all India basis. This broad transfer policy is being adhered to.

2. Supplementary to the above policy, there are guidelines issued to the zonal Railways that tenure of postings of officers in the same post should not normally exceed four years. This is, however, subject to administrative convenience, feasibility and interest.

#### Railway Employees Died due to Negligence of Medical Officers

6445. SHRI BHANU PRATAP SINGH VARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received any complaint regarding the death of Railway employees under Eastern Railway, Gorakhpur due to the negligence of Medical officers during 1996;

(b) if so, the details thereof; and

(c) the action taken by the Government against the guilty medical officers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) A complaint against Dr. P.D. Singh, Divisional Medical Officer, Chapra, in the case of death of Shri Amarnath Yadav, Train Lighting Khalasi on 22.7.96 was received.

(c) The employee was referred to local Civil Hospital because of serious nature of his illness. He was admitted there but unfortunately left against medical advice, which led to further deterioration in his condition. On subsequent referral to Civil Hospital he passed away in transit. Medical officer was not found to be guilty.

#### Post Offices in Andhra Pradesh

6446. SHRI AYYANNA PATRUDU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of villages having post offices in Andhra Pradesh;

(b) the number of Post offices opened in the State during 1996-97 and proposed to be opened during 1997-98; and

(c) the time by which all the villages in the State are likely to be provided postal facilities?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) The number of villages having post offices in the State is 14753.

(b) The number of post offices opened during 1996-97 is as under:-

—Sub Post Offices: 6

—Extra Departmental Branch Post Offices: 6

A target of opening 10 Extra Departmental Branch Post Offices and 2 Departmental Sub Post Offices has been fixed for the year 1997-98.

(c) Post offices are opened progressively under Annual Plans on norm based justification subject to availability of target and resources. As mentioned in (b) above, there is a target of opening 10 Extra Departmental Branch Post Offices in the State of Andhra Pradesh in 1997-98.

**Applications For New Telephone Connections in M.P.**

6447. SHRI VIJAY KUMAR KHANDELWAL: Will the

Minister of COMMUNICATIONS be pleased to state:

(a) the number of applicants for new connections in different S.D.T.O. Circles under Hoshangabad and Betul districts of Madhya Pradesh during the last 2 years;

(b) the number of applicants provided new telephone connections and the number of applicants still under the waiting list of the said S.D.O.T. Circles;

(c) the reasons for the delay by the relevant sub-divisional officers;

(d) the approximate period required for clearing the waiting lists; and

(e) the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) and (b) The required information is given in the statement.

(c) The reasons for delay are non receipt of materials and other equipments in time.

(d) The waiting list is likely to be cleared by March, 1998.

(e) It is proposed to increase switching capacity in Hoshangabad Telecom District by about 5000 lines and switching capacity in Betul Telecom District by about 3000 lines during 1997-98.

**Statement**

SDOT/SDOP	No. of applicants for new connections during Year		New telephone connections provided during Year		No. of applicants still on waiting list as on 1.4.97
	1995-96	1996-97	1995-96	1996-97	
<b>Telecom District Manager Hoshangabad:-</b>					
SDOP	490	588	183	631	667
Itarsi					
SDOT	330	309	53	334	346
Harda					
SDOT	30	18	29	417	59
Piparia					
SDOP	534	219	146	894	286
<b>Hoshangabad</b>					
<b>Telecom District Engineer Betul:-</b>					
SDOT	241	30	411	176	30
Betul					
SDOP	0	369	0	54	369
Betul					
SDOT	182	961	299	360	919
Multai					